

OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH, ALLAHABAD.

Allahabad, this the 17th day of September, 2004.

QUORUM : HON. MR. JUSTICE S.R. SINGH, V.C.
HON. MRS. ROLI SRIVASTAVA, A.M.

O.A. No. 799 of 2003

Suresh Kumar Singh, son of Late Amar Nath Singh, resident
of Village and post Mahamalpur (Rajpootan), Kasiwar,
Kachhwa, Mirzapur.....
.....Applicant.

Counsel for applicant : Sri S.K. Kushwaha.

Versus

1. Union of India through the Secretary, Department of
Post, New Delhi.
2. Post Master General, U.P., Lucknow.
3. Superintendent of Post Offices, Mirzapur, District
Mirzapur.
4. Rajeshwari Prasad Singh, son of Sri Bal Mukund Singh,
Extra Departmental Branch Post Master, Mahamalpur,
District Mirzapur.....
.....Respondents.

Counsel for respondents : Sri S. Singh.

ORDER (ORAL)

BY HON. MR. JUSTICE S.R. SINGH, V.C.

Heard Sri S.K. Kushwaha, learned counsel for the
applicant, Sri S.K. Pandey, holding brief of Sri S. Singh,
Senior Standing Counsel for respondents and perused the
pleadings. Respondent Nos.1 to 3 are represented by Sri
S. Singh. Notice to 4th respondent was issued. Sri D.P.
Singh along with Sri C.H. Sharma has ^{on} put his appearance
on behalf of Respondent No.4. However, despite repeated
opportunity, the C.A. has not been filed on behalf of the
official respondents. Counter for private Respondent No.4
is, however, on record.

2. It appears that one Rajeshwari Prasad Singh was
the Extra Departmental Branch Post Master of Mahamalpur
(Rajpootan), Kachhwa, District Mirzapur. He retired on
superannuation in August, 2000. It appears that he filed
Original Application challenging the correctness of his

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date of birth as entered in the Service Book. No interim order was passed in the said O.A. which was ultimately dismissed in default. The process for selection was commenced vide notification dated 4.8.2000 but the same has not yet been completed and the 4th respondent, who was initially appointed as substitute is still allowed to continue.

2. below 3.
3. Having regard to the case we dispose of this O.A. with direction to Senior Superintendent of Post Offices, Mirzapur to take the selection process commenced vide Advertisement No. of 4.8.2000 to its logical end and offer appointment to the candidate^s who is found suitable and meritorious according to the rules within one month from the date of receipt of a copy of this order.

No order as to costs.

B
A.M.

Q
V.C.

Asthana/